NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/147/2016

NAME OF THE PETITIONER(S)

: M/s Avigo Trustee Company Pvt. Ltd. & another

NAME OF THE RESPONDENT(S)

: M/s G.E.T. Power Private Limited & 8 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 ADETYA TIWARI

ADVOCATE

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2. K. Craw Mam Kumar Athiban Vijay

Counsel for K,

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ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Respondent submits that he files sur rejoinder in the Registry today itself by serving a copy of the same to the other side. Counsel for the Petitioner submitted the written submissions along with certain rulings and the same is taken on record. Pleadings are complete. Counsel for Respondent is also directed to file written submissions within one week by giving a copy to the other side. Matter is posted for arguments. Put up on 27.07.2107 at 10.30 A.M.

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)